

(c) The CDSCO under Ministry of Health and Family Welfare has taken up the issue of import of bulk drugs from unregistered source with Directorate of Revenue Intelligence, Customs and all port officials to curb such import into the country under Customs Act.

Fake and spurious drugs from China

230. SHRI SANJAY RAUT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention have been drawn towards recent fake and spurious Chinese drug supply in the country;

(b) if so, Government's reaction thereto;

(c) the details of steps taken or proposed to be taken against such unlawful activities in the country;

(d) whether Government is formulating any action plan to check spurious drugs being manufactured and sold in the country; and

(e) if so, the details thereof and by when?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) During the recent past, three cases of import of bulk drugs from unregistered source originating from China were detected at Chennai sea port by the officers of Central Drugs Standard Control Organization (CDSCO).

The CDSCO under Ministry of Health and Family Welfare has taken up the issue of import of bulk drugs from unregistered source with Directorate of Revenue Intelligence, Customs and all port officials to curb such import into the country under Custom Act.

(d) and (e) The following steps have been taken by the Government to prevent manufacture and sale of fake drugs in the country:

1. The Drugs and Cosmetic Act has been amended *vide* Gazette notification dated December 2008, to increase the penalty and punishment of spurious drugs manufacturing.
2. A committee has been formed in 39th Drugs Consultative Committee (DCC) to look into the problems of spurious drugs in the country. Guidelines are being framed to ensure that the provisions of Drugs and Cosmetic Act are implemented uniformly in all the States across the country.
3. In order to assess the extent of spurious drugs in the country, a country wide Survey has been undertaken by the Ministry of Health and Family Welfare through Central Drugs Standard Control Organization (CDSCO).
4. Under the Capacity Building Project through World Bank, assistance has been provided to upgrade testing facilities and to establish new drug testing laboratories so as to enhance the capacity of the laboratories to test large number of samples. Under

this project 23 States and 6 Central Drugs Laboratories have been strengthened through renovations, extensions and equipments.

5. Schedule M to the Drugs and Cosmetics Rules, 1945, pertaining to Good Manufacturing Practices was amended to make it at par with the International standards and it is mandatory for the manufacturers of drugs to comply with the requirements of this Schedule for quality control of the drugs manufactured by them.
6. Detailed guidelines have been issued to the State Governments to undertake focused surveillance over possible movement of spurious drugs.

Implementation of Rajiv Arogya Sri Medical Scheme

231. SHRIMATI T. RATNA BAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government of Andhra Pradesh has requested to implement the Rajiv Arogya Sri Medical Scheme all over the country;
- (b) if so, the details thereof and the action taken thereon; and
- (c) if not, by when such scheme would be implemented all over India?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) No such proposal has been received from Government of Andhra Pradesh to implement Rajiv Arogyasri Medical Scheme all over the country.

Treatment of swine flu

232. SHRI DHARAM PAL SABHARWAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that cases of swine flu has increased during the last two months;
- (b) if so, how many cases, so far, have been reported in various States, State-wise;
- (c) whether adequate medicines are available in the country to combat this disease; and
- (d) if so, the details thereof and what other measures Government have taken or propose to take in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Yes. In our country the first case was reported on 13th May, 2009. Since then there have been 109 laboratory confirmed cases of Influenza A H1N1 [swine]. State-wise list is given in the Statement. [Refer to Statement appended to USQ 204 Pt. (a) to (e).]

(c) and (d) Yes, Sir. There is adequate stock of medicines. Ten million capsules of Oseltamivir are in the national stockpile and an additional 6 million kept in banking arrangement with manufacturers.